

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2173
ANSWERED ON:14.08.2006
TASK FORCE ON FLOOD AND EROSION CONTROL
Sarman Dr. Arun Kumar

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the implementation status of the recommendations of the Task Force on flood and erosion control indicating total outlay, annual allocation and target set, State-wise;
- (b) the specific programmes recommended for the river Brahmaputra, Barak and their tributaries;
- (c) whether the restructuring of Brahmaputra Board and formation of regional water resource authority has been materialised;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor and the time by which it is likely to be materialised?

Answer

THE MINISTER OF WATER RESOURCES (PROF.SAIF-UD-DIN SOZ)

- (a) The implementation status of the recommendations of Task force for Flood Management/Erosion Control is given in Annex-1.
- (b) The Task Force recommended specific flood management schemes for river Brahmaputra, Barak and their tributaries under Immediate, Short Term-I and Short Term-II category.
- (c) & (d) No Sir.
- (e) Restructuring of Brahmaputra Board is linked with constitution of North East Water Resources Authority and time likely to be taken for materializing thereof will depend on consent of all the concerned States.

Annex-I

1. The jurisdiction of Farakka Barrage has been extended for speedy implementation of anti-erosion works. The allocation of funds has also been enhanced to take up works by FBP in its extended jurisdiction.
2. Four schemes of Bihar under immediate category at an estimated cost of Rs. 15.2 crore have been included in the ongoing Centrally Sponsored Schemes for implementation.
3. For funding the schemes under immediate and Short Term-I category, revised EFC Memo for Brahmaputra Valley States and Ganga Basin States have been recommended by Expenditure Finance Committee for sending to CCEA for approval.
4. Regarding creation of Sikkim & North Bengal River Management Board, the Planning Commission did not favour the proposal.
5. Regarding setting up of North East Water Resources Authority, matter has been taken up with concerned States. Government of Arunachal Pradesh has shown reservations towards constitution of such an authority.